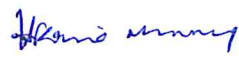


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.03/2018	-	Admission	252(3)	Upkar Infrastructure (India) Pvt Ltd Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	H.N. KRISHNA MURTHY PCS 9448513473	Upkar Infrastructure (India) Pvt Ltd.	

**ORDER**

PCS for Petitioner is present. He has filed additional documents. Issue notice to ROC, Karnataka. PCS to collect the notice from the Registry and serve on the ROC and file acknowledgement of service of notice on ROC, Karnataka. List it on 16.02.2018.

  
Member (T)

  
Member (J)